

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO.1768
TO BE ANSWERED ON THE 6TH MARCH, 2018

MSP TO SMALL FARMERS

1768. SHRI M. RAJA MOHAN REDDY:

Will the Minister of AGRICULTURE AND FARMERS WELFARE ऋदुशुआओँ एवं किसान कल्याण ½ãã"ããè be pleased to state:

- whether the Minimum Support Price (MSP) is given only to the registered farmers;
- if so, the alternative (s) available to the unregistered small and marginal farmers to get MSP for their produce;
- the procedure laid down by the Government to assist the small unregistered farmers for getting the MSP of their produce;
- the names of the crops for which MSP is given at present; and
- whether the Government proposes to include more crops under the MSP scheme, if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

ऋदुशुआओँ एवं किसान कल्याण ½ãã"ããÈã¼ã ½ãñâ Àã¾ã ½ãã"ããè (SHRI GAJENDRA SINGH SHEKHAWAT)

(a) & (b): The minimum support prices (MSPs) fixed by the Government for mandated agricultural crops is applicable to all farmers including small and marginal farmers.

(c): Government has taken several steps to ensure MSP to farmers including small and marginal farmers like setting up of procurement centres keeping in view the potential in the areas; creating awareness among the farmers of the MSP operations; encouraging decentralized procurement; adopting e-procurement system; engaging private players in certain States to participate in procurement operations, implementing e-national Agriculture Market (e-NAM), New Model Agricultural produce and Livestock Marketing(Promotion & Facilitation) Act, 2017 and promoting Farmer Producer Organizations(FPOs).

(d) & (e): Government fixes MSPs for 22 mandated agricultural crops (14 major kharif crops viz. paddy, jowar, bajra, maize, ragi, arhar, moong, urad, groundnut-in-shell, soyabean, sunflower, sesamum, nigerseed and cotton; 6 major rabi crops viz. wheat, barley, gram, masur (lentil), rapeseed/mustard, and safflower and other commercial crops viz. jute and copra) on the basis of the recommendations of CACP.

In addition, MSPs of toria and de-husked coconut are also fixed by the Government on the basis of MSPs of rapeseed/mustard and copra respectively.

There is no proposal of the Government to include more crops under the MSP scheme this year.
